#### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

## LOK SABHA UNSTARRED QUESTION NO. 4765 ANSWERED ON 30<sup>TH</sup> MARCH, 2017

## AMBULANCES AND CRANES ON NHS

### 4765. SHRI SANJAY KAKA PATIL: DR. BANSHILAL MAHATO::

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has received requests from the States and UTs for providing cranes and ambulances under National Highways Accidents Relief Service Scheme during the last three years and current year;

(b) if so, the details thereof and the number of cranes and ambulances provided to the States/UTs during the period;

(c) whether the Government proposes to start trauma-attendant mobile vehicles/ two wheeler service by the name of First Response for providing emergency medical care to the road accident victims throughout the country; and

(d) if so, the details thereof and the time by which such facilities are likely to be started?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) & (b) Ministry of Road Transport & Highways requested States /UTs to send the requirement of Basic Life Support Ambulances (BLSA) during 2015-16 and bank account details. In response to the requests from States, the details of fund transferred for procurement of BLSA during last three years is as under:-

State	No. of BLSA	Amount transferred for procurement of		
	allotted	Basic Life Support Ambulances (BLSA)		
Jammu & Kashmir	136	Rs.13,46,40,000/-		
Sikkim	31	Rs. 3,06,90,000/-		
Mizoram	5	Rs. 49,50,000/-		
Total	172	Rs. 17,02,80,000/-		

(c) & (d) Public health and hospitals being a State subject, the primary responsibility to provide healthcare services including emergency medical care lies with the State Governments. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs to strengthen their healthcare systems, including support for emergency ambulance services, based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs) within their overall Resource Envelope.

Currently, 22,973 ambulances (Dial-108 and Dial- 102/104 type) are operational under NHM in 32 States/UTs. State/UT-wise details are at Annexure I. States of Karnataka and Mizoram have 10 and 6 motorbike ambulances also, respectively.

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 4765 ANSWERED ON 30.3.2017 ASKED BY SHRI SANJAY KAKA PATIL AND DR. BANSHILAL MAHATO REGARDING AMBULANCE AND CRANES ON NHS.

Sl.no.	State/UTs	Dial 108	Dial 102/104	Other patients transport vehicle (empaneled)	Total Ambulance under NHM
1	Bihar	10	744	94	848
2	Chhattisgarh	239	300	0	539
3	Himachal Pradesh	199	125	0	324
4	Jammu & Kashmir	0	331	0	331
5	Jharkhand	0	0	2484	2484
6	Madhya Pradesh	606	0	974	1580
7	Orissa	420	471	0	891
8	Rajasthan	633	600	0	1233
9	Uttar Pradesh	988	2270	0	3258
10	Uttarakhand	139	109	0	248
11	Arunachal Pradesh	0	94	0	94
12	Assam	380	316	235	931
13	Manipur	0	43	0	43
14	Meghalaya	42	0	0	42
15	Mizoram	0	60	0	60
16	Nagaland	0	80	0	80
17	Sikkim	0	0	0	0
18	Tripura	0	0	0	0
19	Andhra Pradesh	439	0	0	439
20	Goa	32	0	4	36
21	Gujarat	406	0	0	406
22	Haryana	0	364	0	364
23	Karnataka	711	0	200	911
24	Kerala	43	6	75	124
25	Maharashtra	937	2674	0	3611
26	Punjab	242	0	0	242
27	Tamil Nadu	755	0	0	755
28	Telangana	316	0	0	316
29	West Bengal	0	0	2557	2557
30	A&N Island	0	1	0	1
31	Chandigarh	6	9	0	15
32	D&N Haveli	0	0	0	0
33	Daman & Diu	3	4	0	7
34	Delhi	0	192	0	192
35	Lakshadweep	0	0	0	0
36	Puducherry	11	0	0	11
All India		7557	8793	6623	22973

Ambular	ces Operational	under	NHM (a	as on Sep	otember 2016)